

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00669/2018

Tuesday, this the 31st day of July, 2018

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

Abin K. Augustine,
Aged 29 years, S/o. Augustine Varghese,
Senior Deckhand,
Central Institute of Fisheries, Nautical & Engineering Training,
S.N. Chetty Street, Royapuram, Chennai – 600 013,
Residing at: Korattiyil House,
Yendar P.O., Kottayam-686 514. **Applicant**

(By Advocate – Mr. T.C.G Swamy)

V e r s u s

1. Union of India,
Represented by the Secretary to the Government of India,
Ministry of Agriculture, Department of Animal Husbandry,
Dairying & Fisheries, New Delhi – 110 001.
2. The Commissioner,
Directorate of Logistics, Customs & Indirect Taxes,
No. 4th Floor, “A” Wing, Lok Nayak Bhavan,
Khan Market, New Delhi-110 511.
3. The Commissioner of Customs, Chennai-III,
Customs House, 60, Rajaji Salai, Chennai- 600 001.
4. The Director,
Central Institute of Fisheries, Nautical & Engineering Training,
Fine Arts Avenue, Kochi-682 016.
5. The Secretary, Union Public Service Commission,
Dholpur House, Shahjahan Road, New Delhi- 110 069.
6. The Head of Office,
Central Institute of Fisheries, Nautical & Engineering Training,
S.N. Chetty Street, Royapuram,
Chennai-600 013. **Respondents**

**(By Advocate – Mr. Anil Ravi, ACGSC (R1-R4 & R6))
Mr. Thomas Mathew Nellimootttil (R5))**

This Original Application having been heard on 31.07.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: E.K. Bharat Bhushan, Administrative Member

1. The applicant had sought for technical resignation from the services of Respondent No. 4 to join the post of Skipper under the Directorate of Logistics, Customs and Central Excise, Department of Revenue, Ministry of Finance. The applicant was particular that a decision may be taken expeditiously as he has to join his new post on 3rd August, 2018.

2. Today this case had been posted for instructions on behalf of the official respondents. Learned counsel for the Respondents submits that the applicant has been relieved from the services of Respondent No. 4 w.e.f. 30.07.2018 and his resignation has been accepted as technical resignation.

3. There is nothing more in the OA to be considered with reference to the reliefs sought by the applicant. The OA is accordingly disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

Yd

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures of the Applicant

Annexure A-1 - A true copy of the letter dated 08.03.2017 submitted to the fourth respondent.

Annexure A-2 - A true copy of the representation dated 30.04.2018 submitted to the fourth respondent.

Annexure A-3 - A true copy of the letter vide No.PF 791/Adm/3964 dated 30.05.2018 issued on behalf of the 4th respondent.

Annexure A-4 - A true copy of the communication issued by the 5th respondent UPSC bearing No.F.1/7(01)/2017-R.VI/Roll No.01 dated 08.06.2018.

Annexure A-5 - A true copy of the representation dated 23.06.2018, addressed to the 4th respondent.

Annexure A-6 - A true copy of the order of appointment bearing F.No.203/6/2015-MO/Vol.I/451 dated 6th July, 2018, issued by the second respondent.

Annexure A-7 - A true copy of the technical resignation letter dated 16.07.2018, addressed to the fourth respondent.

Annexure A-8 - A true copy of representation addressed to the second respondent dated 16.07.2018.

List of Annexures of the Respondents

Nil.
